

From,

Ran Vijay Pratap Singh, H.J.S.,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.

No. 324/Admin (Services)/2021 Dated: Allahabad: July 15, 2021

Subject: <u>Regarding One Day Online Orientation Training on “Implementation of Programme of District Legal Services Authority under Legal Services Authorities Act, 1987”.</u>
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Sir/Madam,

In continuation to Court's endorsement no. 301(i)/Admin.(Services)/2021 dated 06.07.2021 on the above noted subject, I have been directed to inform you that the One Day Online Orientation Training Programme on “Implementation of Programme of District Legal Services Authority under Legal Services Authorities Act, 1987”, which was scheduled to be held on 18.07.2021 (Sunday), has been deferred and the rescheduled date will be communicated in due course.

This information is, therefore, being submitted for your kind perusal with the request that kindly inform the Secretary, District Legal Services Authority (DLSA) of your respective Judgeship accordingly.

With regards,

Yours faithfully,

sd/-

Joint Registrar (Judicial) (Services)

No. 324(i)/Admin. (Services)/2021 Dated: Allahabad: July 15, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow in continuation to Court's endorsement no. 301(i)/Admin.(Services)/2021 dt. 06.07.2021.
2. The Director, JTRI, Lucknow in continuation to Institute's letters no. 1011 dt. 14.07.2021 & On-line Prog. 4/JTRI-949 dated 01.07.2021 and Court's letter no. 301/Admin.(Services)/2021 dt. 06.07.2021.
3. The Registrar (J) (Computer), High Court, Allahabad in continuation to Court's endorsement no. 301(i)/Admin.(Services)/2021 dt. 06.07.2021.

sd/-

Assistant Registrar (Services)